

features supplied by British, West German, Taiwan agencies in India, and

(b) if so, whether such information collected about the foreign intelligence operations through local news and feature syndicates have been communicated to Ministries of Information and Broadcasting and External Affairs and also to Indian newspapers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Ministry of External Affairs have requested all foreign and Commonwealth missions in India to supply 5 copies each of all press releases, hand-outs, bulletins, pamphlets and publications etc. issued free of cost by such missions. Taiwan has no agency in India. None of the publications has come to notice in regard to any intelligence operations.

REGULAR FLIGHT BETWEEN JAMMU AND SRINAGAR

991. SHRI GULAM NABI UNTOO.
SHRI TIRATH RAM AMLA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any regular flight between Jammu and Srinagar, other than that which touches Jammu on its flight from Delhi to Srinagar,

(b) if not, whether in view of the heavy tourist traffic and the deteriorating condition of the Jammu-Srinagar Highway, Government propose to make arrangements for such flight, and

(c) whether there is any possibility of securing the air service from Pathankot to Srinagar and, vice-versa?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH): (a) No, Sir.

(b) The Indian Airlines attempts to operate special shuttle flights between Srinagar and Jammu depending on the volume of traffic, specially when the Banihal road is blocked,

(c) No Sir, not for the present.

BURGLARY AT DEPUTY MINISTER'S BUNGALOW

992. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Deputy Minister's bungalow in Delhi was recently burgled,

(b) if so, whether the thieves have since been apprehended, and

(c) whether any details of property stolen were given to the police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir

(b) No, Sir.

(c) Yes, Sir

PARKING OF TRUCKS AT INDRA MARKET DELHI

993. SHRIMATI SARLA BHADARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that complaints have been lodged with Delhi Administration and Traffic Department about the parking of Trucks and Rehries in 'No Parking' area of Indra Market, Delhi, and

(b) if so, the number of times the traffic police have challaned and prosecuted the offenders from 1st December, 1967 to 10th March, 1968 for violation of those rules?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) There have been a few complaints from members of the public about the parking of trucks etc in Indra Market area.

(b) The local police have challaned the offenders seven times during this period 6 Trucks and 17 Rehries were involved in the prosecution

OPENING OF BOARDING SCHOOLS

994. SHRI JAGAT NARAIN: Will the Minister of EDUCATION be pleased to state: